

SCHEDULE I

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF PROALPHA SYSTEMATIC CAPITAL ADVISORS PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	Proalpha Systematic Capital Advisors Private Limited
2	DATE OF INCORPORATION OF CORPORATE PERSON	23/04/2011
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Mumbai
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITYNUMBER OF CORPORATE PERSON	U65999MH2011PTC216563
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Unit 501, 5th Floor, Marathon Icon, Off Ganpatrao Kadam Marg, Lower Parel (West), Mumbai – 400013, Maharashtra
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	22/06/2020
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Girdhar Lal Chitlangia C-201, Saraswati Towers, Opp. Sona Udhyog, Old Nagardas Road, Andheri (East), Mumbai – 400069. Email: girdharchit@gmail.com Mob No.: 9820302844 IBBI/IPA-001/IP-P01607/2019-2020/12469
8	LAST DATE FOR SUBMISSION OF CLAIMS	22/07/2020

Notice is hereby given that the Proalpha Systematic Capital Advisors Private Limited has commenced voluntary liquidation on 22/06/2020.

The stakeholders of Proalpha Systematic Capital Advisors Private Limited are hereby called upon to submit a proof of their claims, on or before 22/07/2020 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Girdhar Lal Chitlangia
Liquidator

IBBI/IPA-001/IP-P01607/2019-2020/12469

Date: 24/06/2020

Place: Mumbai